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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 6456 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge  
Karimganj.

Dated Guwahati, the 1<sup>st</sup> Nov, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. JKD.P/2019/5609 dated 24.10.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission, with your allotted vehicle, at your own cost, w.e.f. the evening of 25.10.2019 till the evening of 29.11.2019, has been granted/~~rejected~~.

The Addl. District & Sessions Judge, FTC, Karimganj and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-08/2017/6457/A, dated 1.11.19**  
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

10/11/19

**JT. REGISTRAR (VIGILANCE)**

Rolan